

ORISSA HIGH COURT

FILING REPORT AS ON :30/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002600/2021	PRASHANTA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	SAMBALPUR SADAR /24 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000003/2020
2	BLAPL/0002601/2021	BABU @ SRIKANTA SAHOO VS STATE OF ODISHA	SATYABHUSAN DAS VS	PATNA /10 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000083/2021
3	BLAPL/0002602/2021	JITENDRA PRADHAN @ GUDULU PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHAULI PS /26 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0000980/2021
4	BLAPL/0002603/2021	DHANSINGH MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 A.D.J.,PADAMPUR(Bargarh *) Spl/0000013/2021
5	BLAPL/0002604/2021	SUNIL KUMAR PATRA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /9 /2021 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000005/2021
6	BLAPL/0002605/2021	KESHAV SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /32 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000032/2021
7	BLAPL/0002606/2021	GOLAK BIHARI BEHERA @ GOLAKA BIHARI BEHERA VS STATE OF ODISHA(VIG.)	SRIKANTA DWIBEDI VS	BHUBANESWAR VIGILANCE /10 /2021 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha *) GR/0000010/2021
8	BLAPL/0002607/2021	PURNA CH MOHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	PURUNAKATAK /150 /2020 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh *) CT/0000785/2020
9	BLAPL/0002608/2021	SANKAR SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	PURUNAKATAK /150 /2020 () //
10	BLAPL/0002609/2021	RAKESH RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /51 /2020 J.M.F.C.,KANTAMAL(Baudh *) CT/0000103/2020
11	BLAPL/0002610/2021	SARAT KUMAR JENA @ SARAT JENA @ CHAGALAKANTA VS STATE OF ODISHA	SRIKANTA MOHANTY VS	PATTAMUNDAI /395 /2020 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000395/2020

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12	BLAPL/0002611/2021	LAXMI NRUSINGHA CHARAN PATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOSANINUAGAM /14 /2021 () //
13	BLAPL/0002612/2021	AJAYA KUMAR VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	BOLANGIR TOWN /145 /2021 () //
14	BLAPL/0002613/2021	RAM CHANDRA MADKAMI @ RAMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /123 /2020 () //
15	BLAPL/0002614/2021	BIKASH PATEL VS STATE OF ODISHA	SURYA NARAYAN SATAPATHY VS	JHARSUGUDA /835 /2019 () //
16	BLAPL/0002615/2021	KALIA @ SANJAY DALAI @ DALEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASTA /11 /2021 () //
17	BLAPL/0002616/2021	PURNA CHANDRA @ PRABHAT CHHATRIA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	JAIPATNA /10 /2019 () //
18	BLAPL/0002617/2021	SUMANTA HARIJAN VS STATE OF ODISHA	SUJAY SHANKAR SINGHDEO VS	BHAWANIPATNA TOWN /159 /2020 () //
19	BLAPL/0002618/2021	GITANJALI JENA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	JAGATSINGPUR /245 /2019 () //
20	BLAPL/0002619/2021	ROHIDAS LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /6 /2018 () //
21	BLAPL/0002620/2021	TULU @ TILU @ KARTIKA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	/202 /2020 () //
22	BLAPL/0002621/2021	BALARAM BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHAMAKHANDI /158 /2020 () //
23	BLAPL/0002622/2021	PURNA CHANDRA NAIK	AMITAV TRIPATHY	KHAPRAKHOL /23 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002623/2021	SATYA SWAROOP JENA @ DONGA PAPU	RAJENDRA NARAYAN ROUT	GOPALPUR /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002624/2021	RAMU KORUBILLI	NIRANJAN LENKA	//0
		VS	VS	()
		UNION OF INDIA		//
26	BLAPL/0002625/2021	DIPTIRANJAN MALLICK @ DIPU	DEBASNAN DAS	TIRTOL /474 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002626/2021	DEEPAK KUMAR RATH	BIJAYA KUMAR MISHRA	LAHUNIPADA /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002627/2021	PURNA CHANDRA MALLICK	ANIRUDHA DAS	BALLIGUDA /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002628/2021	BISWANATH PANGI	SANGRAM KESHARI ROUT	MACHHKUND /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002629/2021	SUDAN RAY @ SUDHANYA RAY	DIPTI RANJAN BHOKTA	MOTU /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002630/2021	IMTIAZ AHMED	MANORANJAN MISHRA	JODA /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002631/2021	ASWINI HARPAL	SUSANTA KU. TRIPATHY	SAINTALA /130 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002632/2021	MANAS KANDI	SAMBEET PATTANAYAK	KAKATAPUR /176 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002633/2021	RADHESHYAM DAS @ RADHASHYAM @ BHANU DAS	HAIRIS DAS	RAJNAGAR /120 /2020
		VS	VS	()

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35	BLAPL/0002634/2021	STATE OF ODISHA NARAYAN RAUTA VS	MAHES DAS VS	// BUGUDA /107 /2019 ()
36	BLAPL/0002635/2021	STATE OF ODISHA R. LOKANATH PATRA VS	ARIJEET MISHRA VS	// BERHAMPUR SADAR /194 /2017 ()
37	BLAPL/0002636/2021	STATE OF ODISHA MANGAL MARANDI @ MANGAL MARNDI VS	SURYAKANTA DWIBEDI VS	// JHARPOKHARIA /178 /2020 ()
38	BLAPL/0002637/2021	STATE OF ODISHA SUNIL JALLI @ SUNIL KU JALLY VS	BHARAT BHUSAN ROUSTRAY VS	// BALUGAON P.S. /12 /2021 ()
39	BLAPL/0002638/2021	STATE OF ODISHA BUTI @ BABUNA @ BABUNU HARIJAN VS	TUKUNA KU MISHRA VS	// JHARIGAM /6 /2021 ()
40	BLAPL/0002639/2021	STATE OF ODISHA SUNIL GANTA VS	TUKUNA KU. MISHRA VS	// CHANDILI /247 /2020 ()
41	BLAPL/0002640/2021	STATE OF ODISHA MADAN SWAIN@KAJI VS	BIJAYA KUMAR RAGADA VS	// SHERAGADA /162 /2020 ()
42	BLAPL/0002641/2021	STATE OF ODISHA SUSHIL MALLIK VS	BIJAYA KUMAR RAGADA VS	// BARKOTE /80 /2020 ()
43	BLAPL/0002642/2021	STATE OF ODISHA SUBAS SETHI VS	SAMBEET PATTANAYAK VS	// GOP /39 /2013 ()
44	BLAPL/0002643/2021	STATE OF ODISHA MD. ENTEZAR @ GULAM SANWAR VS	RABINARAYAN MISHRA VS	// RAIRANGPUR TOWN /20 /2021 ()
45	BLAPL/0002644/2021	STATE OF ODISHA PINTU SETHY VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	// BINJHARPUR /42 /2018 () //

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46	BLAPL/0002645/2021	BHIKARI DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JENAPUR /407 /2020 () //
47	BLAPL/0002646/2021	SOBHAGYA BEHERA @ BOUBHAGYA BEHERA VS STATE OF ODISHA	AMRUTI RANJAN MOHAPATRA VS	BALLIGUDA /42 /2021 () //
48	BLAPL/0002647/2021	SAROJ KUMAR MEHER VS STATE OF ODISHA	BHABANI SANKAR DASPARIDA VS	PATNAGARH /61 /2021 () //
49	BLAPL/0002648/2021	JOGESWAR BEHERA @ JAGA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOUDH /277 /2020 () //
50	BLAPL/0002649/2021	JITENDRA BISWAL VS STATE OF ODISHA	ANANTA PRASAD THANAPATI VS	BOLANGIR TOWN /27 /2021 () //
51	BLAPL/0002650/2021	SUSHIL NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /333 /2020 () //
52	BLAPL/0002651/2021	SUNIL JALLY @ SUNIL KU JALLY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANAPUR P.S. /27 /2021 () //
53	BLAPL/0002652/2021	RANJAN KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /118 /2020 () //
54	BLAPL/0002653/2021	TULASI DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	COLLIERY /255 /2020 () //
55	BLAPL/0002654/2021	UDAYA KUMAR YADAV VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /21 /2021 () //
56	BLAPL/0002655/2021	BABULA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ASIT KU JENA VS	RAJKANIKA /45 /2021 () //
57	BLAPL/0002656/2021	BIKASH BALABANTARAY	DEVASHIS PANDA	NAYAPALLI P.S. /145 /2021

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		VS	VS	()
58	BLAPL/0002657/2021	STATE OF ODISHA MUNA @ SUJIT KUMAR NAYAK	ASIT KU JENA	// RAJKANIKA /61 /2021
		VS	VS	()
59	BLAPL/0002658/2021	STATE OF ODISHA RAMA KHORA	PRASANTA KUMAR NANDA	// BORIGUMMA /91 /2018
		VS	VS	()
60	BLAPL/0002659/2021	STATE OF ODISHA DAMBARU MALI	UMAKANTA BARIK	// JHARIGAM /4 /2021
		VS	VS	()
61	BLAPL/0002660/2021	STATE OF ODISHA MANAMOHAN BISWAL @ MOHAN	ARUN KUMAR DAS (1)	// S.P.(CID-CRL),CUTTACK /4 /2017
		VS	VS	()
62	BLAPL/0002661/2021	STATE OF ODISHA SUDHIR KUMAR RAY	MANORANJAN PADHY	// MOHANA /118 /2020
		VS	VS	()
63	BLAPL/0002662/2021	STATE OF ODISHA BHANU PRATAP	RAJIB LOCHAN PATTNAIK	// MATHILI /32 /2021
		VS	VS	()
64	BLAPL/0002663/2021	STATE OF ODISHA SUMANTA MOHAPATRA	PRIYA RANJAN SINGH	// MAHILA P.S. BUXIBAZAR /107 /2020
		VS	VS	()
65	BLAPL/0002664/2021	STATE OF ODISHA PADARI SAHOO	PRASANTA KUMAR SAHOO	// TUMUSINGA /11 /2021
		VS	VS	()
66	BLAPL/0002665/2021	STATE OF ODISHA BASANTA SAMAL	AJIT CH.MOHAPATRA	// NEMALO /2 /2021
		VS	VS	()
67	BLAPL/0002666/2021	STATE OF ODISHA DURGA PRASAD SISA	SANGRAM KESHARI ROUT	// MACHHKUND /78 /2020
		VS	VS	()
68	BLAPL/0002667/2021	STATE OF ODISHA BIPRA PRASSAD SWAIN	BIDYALOK MOHAPATRA	// CUTTACK SADAR /84 /2021
		VS	VS	()

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69	BLAPL/0002668/2021	STATE OF ODISHA DEBABRATA BEHERA @ CHIKU VS	ABHISHEK DASH VS	// JHARPOKHARIA /36 /2021 ()
70	BLAPL/0002669/2021	STATE OF ODISHA AMARJIT @ MOTU GHATWAL VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /193 /2014 ()
71	BLAPL/0002670/2021	STATE OF ODISHA JITENDRA PANDA @ JITU VS	PRANAYA SAHOO VS	// BARIPADA TOWN /619 /2020 ()
72	BLAPL/0002671/2021	STATE OF ODISHA PINKU JENA VS	DURGA PRASAD PRADHAN VS	// JAJPUR TOWN /431 /2020 ()
73	CMAPL/0000070/2021	STATE OF ODISHA RAMAKRUSHNA PADHI VS	ADV VS	// () ()
74	CMAPL/0000071/2021	THE SECRETARY, INDUSTRY DEPT. RASANANDA SUBUDDHY VS	ADV VS	// () ()
75	CMAPL/0000072/2021	THE COLLECTOR, JAJPUR MADHUSMITA BARAL VS	adv. VS	// () ()
76	CMAPL/0000073/2021	STATE OF ODISHA HEMALATA SWAIN VS	ADV. VS	// () ()
77	CMAPL/0000074/2021	STATE OF ODISHA HARAPRIYA DEVI VS	ADV. VS	// () ()
78	CMAPL/0000075/2021	COMMISSIONER CONSOLIDATION, ORISSA RABINDRA MOHARANA VS	ADV. VS	// () ()
79	CMP/0000198/2021	STATE OF ODISHA PARSURAM MALLICK VS KRUSHNA CHANDRA MOHAPATRA	NARAYAN PRASAD PARIJA VS	// () ()

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80	CMP/0000199/2021	PRAMOD KUMAR NAYAK VS SANTOSH PATI	RUDRA NARAYAN PARIJA VS	// 0 //
81	CMP/0000200/2021	RABIKANTA JENA VS BENUDHAR JENA	SAROJA KU. PADHI VS	// 0 //
82	CMP/0000201/2021	SAJAHAN SAHA VS RAMJAN SAHA	SOMADARSAN MOHANTY VS	// 0 //
83	CONTC/0002123/2021	PARSURAM BISWAL VS ANU GARG, IAS	ADV VS	// 0 //
84	CONTC/0002124/2021	JAYA CHANDRA MOHAPATRA VS ANU GARG, IAS	ADV. VS	// 0 //
85	CONTC/0002125/2021	JAGANATH ROUT VS ANU GARG, IAS	ADV. VS	// 0 //
86	CONTC/0002126/2021	BATA KRUSHNA BISWAL VS ANU GARG, IAS	ADV. VS	// 0 //
87	CONTC/0002127/2021	PRADIPTA KISHORE MOHAPATRA VS ANU GARG, IAS	ADV. VS	// 0 //
88	CONTC/0002128/2021	PRADEEP KUMAR PANDA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
89	CONTC/0002129/2021	SANTOSH KUMAR RATH VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
90	CONTC/0002130/2021	TANUJA KARTIK VS GANGADHAR SAHOO	ADV. VS	// 0 //
91	CONTC/0002131/2021	GOPINATH SATAPATHY	ADV.	//

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		VS	VS	0
		DR.D.BRUNDA		//
92	CONTC/0002132/2021	SURESH KUMAR HOTA	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
93	CONTC/0002133/2021	BABAJI CHARAN PANIGRAHI	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
94	CONTC/0002134/2021	IBSWT (INFOSYS BANIKA SANGHA WELFARE TRUST)	ADV	//
		VS	VS	0
		PREM CHAND CHOUDHARY		//
95	CONTC/0002135/2021	SATYABRATA MISHRA	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
96	CONTC/0002136/2021	PRASANTA KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
97	CONTC/0002137/2021	PRASANNA KUMAR PRADHAN	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
98	CONTC/0002138/2021	PRAMOD KUMAR PATNAIK	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
99	CONTC/0002139/2021	RAMESH CHANDRA BARIK	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
100	CONTC/0002140/2021	RAMA PRASAD MOHANTY	ADV.	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
101	CONTC/0002141/2021	KHETRA MOHAN KUNDU	ADV	//
		VS	VS	0
		SASWATA MISHRA, IAS		//
102	CONTC/0002142/2021	AKSHAY KUMAR MALIK	ADV	//
		VS	VS	0

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103	CONTC/0002143/2021	G. MATHIVADHAN, IAS ASHOK KUMAR MOHANTY VS	ADV VS	// // 0
104	CONTC/0002144/2021	G. MATHIVADHAN, IAS KESAB MALIK VS	ADV VS	// // 0
105	CONTC/0002145/2021	G. MATHIVADHAN, IAS NIRANJAN SAMANTARAY VS	HEMANTA KUMAR ROUT VS	// // 0
106	CONTC/0002146/2021	STATE OF ODISHA CHANDRA SEKHAR PANDA VS	HEMANTA KUMAR ROUT VS	// // 0
107	CONTC/0002147/2021	STATE OF ODISHA SAMIR KUMAR MOHAPATRA VS	HEMANTA KUMAR ROUT VS	// // 0
108	CONTC/0002148/2021	STATE OF ODISHA SHISHIR KUMAR MAHAPATRA VS	HEMANTA KUMAR ROUT VS	// // 0
109	CONTC/0002149/2021	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	HEMANTA KUMAR ROUT VS	// // 0
110	CONTC/0002150/2021	STATE OF ODISHA PRABHAT KUSUM ACHARYA VS	HEMANTA KUMAR ROUT VS	// // 0
111	CONTC/0002151/2021	STATE OF ODISHA GAUTAM BEHERA VS	HEMANTA KUMAR ROUT VS	// // 0
112	CONTC/0002152/2021	STATE OF ODISHA JAGATANANDA MANDAL VS	HEMANTA KUMAR ROUT VS	// // 0
113	CONTC/0002153/2021	STATE OF ODISHA KAMAL KUMAR SHAW VS	HEMANTA KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

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114	CONTC/0002154/2021	BIJOYA KUMAR JENA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
115	CONTC/0002155/2021	ANIRUDHA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
116	CONTC/0002156/2021	KHETRAMOHAN RANA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
117	CONTC/0002157/2021	UMAKANTA NAYAK VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
118	CONTC/0002158/2021	DILLIP KUMAR DAS VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
119	CONTC/0002159/2021	MANIBHADRA SEND VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
120	CONTC/0002160/2021	PRAMOD KUMAR MOHANTY VS DR. MONA SHARMA, IAS	ADV VS	// 0 //
121	CONTC/0002161/2021	DAYA @ DAYARAM BHOI @DAYARAM MAJHI VS RAJENDRA KUMAR PATNAIK, DIRECTOR (R AND R)	AKSHAYA KUMAR SAHOO VS	// 0 //
122	CONTC/0002162/2021	AKSHAYA KUMAR TRIPATHY VS DR. SAURABH GARG	RAJENDRA KRUSHNA BOSE VS	// 0 //
123	CONTC/0002163/2021	AKSHAYA KUMAR TRIPATHY VS DR. SAURABH GARG	RAJENDRA KRUSHNA BOSE VS	// 0 //
124	CONTC/0002164/2021	NIROJ KUMAR PATTANAIAK VS VINEET KUMAR	ADV VS	// 0 //
125	CONTC/0002165/2021	TAPAS RANJAN BEHERA	HEMANTA KUMAR ROUT	//

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		VS	VS	0
		STATE OF ODISHA		//
126	CONTC/0002166/2021	RASANANDA BEHERA	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
127	CONTC/0002167/2021	BINAYA KUMAR PANIGRAHI	ADV	//
		VS	VS	0
		G. MATHI VATHANAN, IAS		//
128	CONTC/0002168/2021	BINAYA KUMAR PANIGRAHI	SURAJ MOHANTY	//
		VS	VS	0
		G. MATHI VATHANAN, IAS		//
129	CONTC/0002169/2021	DR.SAILENDRA KUMAR NAYAK	ADV	//
		VS	VS	0
		PROF. GOVIND CHAKRAPANI		//
130	CONTC/0002170/2021	BHASHYAM MURALIDHAR	ADV	//
		VS	VS	0
		MADHU SUDAN PADHI, IAS		//
131	CONTC/0002171/2021	SMRUTI RANJAN SWAIN	ADV	//
		VS	VS	0
		DR. SUVENDU PRASAD SAHU		//
132	CONTC/0002172/2021	ALPANA BHATTACHARJYA	ADV	//
		VS	VS	0
		AMRIT RUTURAJ		//
133	CONTC/0002173/2021	SWAYAM PRAVA BHOKTA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		SANJEEV CHOPRA, IAS		//
134	CONTC/0002174/2021	DHARANIDHAR SAMAL	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
135	CONTC/0002175/2021	ANTARYAMI MOHAPATRA	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
136	CONTC/0002176/2021	CHINTAMANI BARIK	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CONTC/0002177/2021	ANU GARG, IAS RABINDRANATH BARIK VS	ADV VS	// // ()
138	CONTC/0002178/2021	ANU GARG, IAS PRATIVA RANI PANDA VS	ADV VS	// // ()
139	CONTC/0002179/2021	DR.SUDHANSU SEKHAR BAL, CDMO SURABURDHI KHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
140	CRLA/0000165/2021	ANU GARG, IAS SIBARAM MAHAPATRA VS	JITENDRA SAMANTARA VS	// BADABAZAR /144 /2011 ()
141	CRLA/0000166/2021	STATE OF ODISHA KANHU JENA VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /27 /2008 ()
142	CRLA/0000167/2021	STATE OF ODISHA UMESH CHANDRA PRADHAN VS	MANAS CHAND VS	// // ()/
143	CRLA/0000168/2021	STATE OF ODISHA(VIG.) SOUMYA RANJAN MOHANTY @ JITU VS	BIKRAM CHANDRA GHADEI VS	// NIMAPADA /291 /2015 ()
144	CRLA/0000169/2021	STATE OF ODISHA NARA @ NARAYANA GURHANDI VS	MANOJ KUMAR PATI VS	// BOLANGIR SADAR /231 /2012 ()
145	CRLA/0000170/2021	STATE OF ODISHA SAGAR GOUD @ SHANKAR VS	J.N.PANDA VS	// BHAWANIPATNA TOWN /4 /2021 ()
146	CRLMC/0000632/2021	STATE OF ODISHA DHUNA @ NIRANJAN BEHURIA @ NIRANJAN BEHURIA VS	BIHARANJAN SINGH VS	// BARBIL /87 /2010 ()
147	CRLMC/0000633/2021	STATE OF ORISSA JANAKI NAYAK VS	SARADA PRASAD DASH VS	// PALLAHARA /61 /2015 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMC/0000634/2021	ADHAR FRESH VS STATE OF ODISHA	DEBASHIS NANDA VS	LINGARAJ P.S. /172 /2019 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) CRREV/0000013/2021
149	CRLMC/0000635/2021	ADHAR FRESH VS STATE OF ODISHA	DEBASHIS NANDA VS	LINGARAJ P.S. /172 /2019 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) CRREV/0000014/2021
150	CRLMC/0000636/2021	JANARDHAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	JEYPORE SADAR /121 /2004 () //
151	CRLMC/0000637/2021	SAKIL KHAN@ SAKIL REHEMAN KHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	KOMNA PS /281 /2019 () //
152	CRLMC/0000638/2021	GADADHAR ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /206 /1996 () //
153	CRLMC/0000639/2021	PADMANAV SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	PURIGHAT /173 /2018 () //
154	CRLMC/0000640/2021	CHINTU @ CHANDAN NAYAK VS STATE OF ORISSA	ASHOK KU. SARANGI VS	TOMKA /18 /2005 () //
155	CRLMC/0000641/2021	PAWAN KUMAR DHANUKA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	SAMBALPUR VIGILANCE /77 /2010 () //
156	CRLMC/0000642/2021	CHARAN SINGH DALABEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /133 /2020 () //
157	CRLMC/0000643/2021	NIRANJAN DALAI @ JAGABANDHU DALAI VS STATE OF ORISSA	AMULYA RATNA PANDA VS	BALICHANDRAPUR /167 /2019 () //
158	CRLMC/0000644/2021	AMULYA SATAPATHY VS BALARAM DAS	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
159	CRLMC/0000645/2021	RAMACHANDRA BEHERA @ KALIA	SATYANARAYAN MISHRA 4	BHADRAK TOWN /187 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :30/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0000646/2021	SAUTENDU @ SATYENDU NAYAK	PRASHANTA KUMAR NAYAK	BHADRAK RURAL /377 /2014
		VS	VS	()
		STATE OF ORISSA		//
161	CRLMC/0000647/2021	PADMAJA SINGH	ANJAN KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0000648/2021	PURUSOTTAM SETHI	NARENDRA KUMAR SAHOO	KUMBHARAPARA /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0000649/2021	HERAMBARAJ SINGH DEO	SUSANTA KUMAR JOSHI	GOLAMUNDA /17 /2014
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0000650/2021	RAKESH KUMAR BARMAN	MANAS CHAND	JEYPORE SADAR /58 /2019
		VS	VS	()
		STATE OF ORISSA		//
165	CRLMC/0000651/2021	NILU @ ASWINI GURU	DEBA RANJAN MOHAPATRA	ANGUL TOWN /411 /2013
		VS	VS	()
		STATE OF ORISSA		//
166	CRLMC/0000652/2021	SANATA KUMAR BEHERA	SOUMYA RANJAN DAS	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
167	CRLMC/0000653/2021	GYANA RANJAN SAHOO @ RAKESH @ GYANANANDA SAHOO	DEBASIS SAHOO	KAKATAPUR /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0000654/2021	PURANDAR PRADHAN	UMAKANT SAHOO	SUBALAYA /50 /2014
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0000655/2021	AMIYA KUMAR RATH	SATYABRATA PANDA	BHAWANIPATNA TOWN /210 /2002
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000585/2021	CHANDAN PUROHIT	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMP/0000586/2021	STATE OF ODISHA SUDARSAN PARIDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
172	CRLMP/0000587/2021	STATE OF ODISHA RAJALAXMI MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
173	CRLMP/0000588/2021	STATE OF ODISHA KARTIK MAHAPATRA VS	NEPOLEON SAHANI VS	// BALUGAON P.S. /45 /2021 ()
174	CRLMP/0000589/2021	STATE OF ODISHA SWARNALATA ROUSTRAY @ PRADHAN VS	RABI NARAYAN BEHERA VS	// / /0 ()
175	CRLMP/0000590/2021	STATE OF ODISHA JYOTSNA RANI SAHOO VS	ADITYA KUMAR MOHAPATRA VS	// / /0 ()
176	CRLMP/0000591/2021	STATE OF ODISHA BHABATOSH NAYAK VS	K.MOHAMMAD VS	// / /0 ()
177	CRLMP/0000592/2021	SUPERINTENDENT OF POLICE,BHADRAK RAJKUMAR SAHOO VS	ARIJEET MISHRA VS	// / /0 ()
178	CRLMP/0000593/2021	UNION OF INDIA KARUNAKAR SAHOO VS	AMULYA RATNA PANDA VS	// / /0 ()
179	CRLMP/0000594/2021	STATE OF ODISHA SARASWATI SINGH VS	ARUNA KUMAR MOHAPATRA VS	// / /0 ()
180	CRLMP/0000595/2021	STATE OF ODISHA BISWAJIT PATRA VS	ARUNA KUMAR MOHAPATRA VS	// / /0 ()
181	CRLMP/0000596/2021	STATE OF ODISHA RAJESH KUMAR DAS VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMP/0000597/2021	SUDHANSU SEKHAR CHOUDHURY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 0 //
183	CRLMP/0000598/2021	MOHAN CHARAN BEHERA VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 0 //
184	CRLMP/0000599/2021	JHUNU MALICK VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 0 //
185	CRLMP/0000600/2021	GOLAP SAMAL VS STATE OF ODISHA	CHITA RANJAN DASH VS	/ /0 0 //
186	CRLMP/0000601/2021	SAILABALA ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 0 //
187	CRLMP/0000602/2021	SAMIR NAYAK VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	/ /0 0 //
188	CRLREV/0000130/2021	NARESH SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ /0 0 //
189	CRLREV/0000131/2021	BATA SAHU @ BATA KRUSHNA SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /90 /2014 0 //
190	CRLREV/0000132/2021	GOLENDRA KARNA VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /130 /2020 0 //
191	CRLREV/0000133/2021	AMULYA KRUSHNA ROUT VS SAROJ PRADHAN	RAMAKANTA PRADHAN VS	/ /0 0 //
192	CRLREV/0000134/2021	PRAKASH SAMAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MUNIGUDA /48 /2016 0 //
193	FAO/0000078/2021	KUSUMA MANJARI RANA	PRADEEP KUMAR RAY	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	ITA/0000015/2021	SANJUKRTA SWAIN PRINCIPAL COMMISSIONER OF INCOME TAX	TUSHAR KANTI SATAPATHY, SR.S.C. OF INCOME TAX,	// OHC
		VS	VS	0
195	RPFAM/0000033/2021	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ORISSA LTD. RAJAT RANJAN PANDA	ASHOK KUMAR DAS	// //
		VS	VS	0
196	RSA/0000036/2021	SWEETY MAHAPATRO @ PANDA RABINDRA GOUDA	TANMAY MISHRA	// //
		VS	VS	0
197	RVWPET/0000074/2021	KUNA GOUDA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	// //
		VS	VS	0
198	RVWPET/0000075/2021	SAROJINI KAR SAYED RIAZ ALLI	DAYANIDHI MISHRA	// //
		VS	VS	0
199	STREV/0000015/2021	EXECUTIVE ENGINEER (ELECTRICAL), CESU UTILITY M/S. DREAM MULTIPLE PROJECTS PVT. LTD.	CHITTA RANAJAN DAS	// //
		VS	VS	0
200	TRP(C)/0000119/2021	STATE OF ODISHA SOUMYA MISHRA	TRILOCHAN NANDA	// //
		VS	VS	JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
201	TRP(C)/0000120/2021	GHANASHYAM MISHRA MANDAKINI SAHOO	ANIRUDHA DAS	CP/0000008/2021 //
		VS	VS	0
202	TRP(C)/0000121/2021	SANATHAN SAHOO ASMITA PRADHAN	SANGRAM KESHARI MISHRA	// //
		VS	VS	0
203	TRPCRL/0000032/2021	SATYAJIT PANDA SANTOSH KUMAR PANDA	MANAS CHAND	// //0
		VS	VS	0
204	WA/0000283/2021	SUPRABHA PATRA @ LITA APINA HIAL	SUSHANTA KUMAR JOSHI	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0012130/2021	COLLECTOR, RAYAGADA SOUDAMINI DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // 0 //
206	WP(C)/0012131/2021	SMITA MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
207	WP(C)/0012132/2021	RENUBALA DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
208	WP(C)/0012133/2021	RATAN KUMAR PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
209	WP(C)/0012134/2021	SUMITRA MAHAKUD VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
210	WP(C)/0012135/2021	SARADA PANDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
211	WP(C)/0012136/2021	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
212	WP(C)/0012137/2021	DURGA DUTTA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
213	WP(C)/0012138/2021	DINABANDHU BEHERENIA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
214	WP(C)/0012139/2021	BASANTA KUMAR DAKUA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
215	WP(C)/0012140/2021	DILIP KUMAR CHAUDHURY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0012141/2021	RAMANI RANJAN MENDULY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
217	WP(C)/0012142/2021	PRANABANDHU PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
218	WP(C)/0012143/2021	BALAJI PADHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
219	WP(C)/0012144/2021	JYOTI RANJAN SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
220	WP(C)/0012145/2021	SANATAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
221	WP(C)/0012146/2021	SURESH CHANDRA CHAUDHURY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
222	WP(C)/0012147/2021	SHUBAL CHARAN SAHU VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
223	WP(C)/0012148/2021	LAKHESWAR DIPA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
224	WP(C)/0012149/2021	KAPI KETAN SWAIN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
225	WP(C)/0012150/2021	NARAYAN CHANDRA ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	WP(C)/0012151/2021	MANABODHA GHUGAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	WP(C)/0012152/2021	SANGRAM KESHARI NAIK	KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0012153/2021	NILAMBER BISHI	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012154/2021	BUDHIBAMAN NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012155/2021	DILLIP KUMAR MISHRA	PRAFULLA KUMAR KHATEI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0012156/2021	EE (ELECTRICAL) TPWODL, RAJGANGPUR	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		APPELLATE AUTHORITY, ROURKELA		//
232	WP(C)/0012157/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		BIJAYA KUMAR MOHANTY		//
233	WP(C)/0012158/2021	BASANTA KUMAR SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0012159/2021	STALIN KUMAR MISHRA	SATYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0012160/2021	DEBENDRA NATH PATRA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE GOVT. OF ODISHA		//
236	WP(C)/0012161/2021	DILLIP KUMAR PARIDA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0012162/2021	DIPTI MAYEE MISHRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0012163/2021	DILLIP KUMAR PARIDA	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0012164/2021	STATE OF ODISHA KALPANA KUMARI DAS VS ADDL.COMMISSIONER, S AND C, SAMBALPUR	PRASANTA KUMAR MOHANTY (2) VS	// // 0 //
240	WP(C)/0012165/2021	DINESH KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
241	WP(C)/0012166/2021	RAM PRATAP SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
242	WP(C)/0012167/2021	MATHURI CHARAN JENA VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
243	WP(C)/0012168/2021	KALI KINKAR PATNAIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
244	WP(C)/0012169/2021	MOHAMMAD HABIBUR RAHEMAN VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
245	WP(C)/0012170/2021	SUNAKAR ROUT VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
246	WP(C)/0012171/2021	BISWAJEET SWAIN VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
247	WP(C)/0012172/2021	SAKUNTALA KANHAR VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
248	WP(C)/0012173/2021	DILIP DWIVEDY VS R.T.O.,	SITANSU MOHAN SINGH VS	// 0 //
249	WP(C)/0012174/2021	MANAS KUMAR BISWAL VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0012175/2021	PREMCHAND MURMU VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
251	WP(C)/0012176/2021	SARALA BEHERA VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
252	WP(C)/0012177/2021	JITENDRIYA PATRA VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
253	WP(C)/0012178/2021	SEK. SADAM HOSEN VS COLLECTOR, MAYURBHANJ	PRAVAT RANJAN SUTAR VS	// 0 //
254	WP(C)/0012179/2021	RAJENDRA HOTA VS REGISTRAR, COOPERATIVE SOCIETIES	LAXMAN PRADHAN VS	// 0 //
255	WP(C)/0012180/2021	PRANBANDHU KARA VS REGISTRAR, COOPERATIVE SOCIETIES	LAXMAN PRADHAN VS	// 0 //
256	WP(C)/0012181/2021	PRASANTA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
257	WP(C)/0012182/2021	DEEPAK SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
258	WP(C)/0012183/2021	PARASHNATH GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
259	WP(C)/0012184/2021	RAJ KISHOR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
260	WP(C)/0012185/2021	DR.SUDHANSU SEKHAR PATNAIK VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
261	WP(C)/0012186/2021	TANAYA KUMAR BEHERA	GYANA RANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0012187/2021	BIJAYA KUMAR BAGARTY	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0012188/2021	GHANASHYAM MEHER	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0012189/2021	BANDITA MISHRA @ TRIVEDI	SANTOSH KUMAR DASH	//
		VS	VS	0
		AMIT KUMAR TRIVEDI		//
265	WP(C)/0012190/2021	ARAKSHIT PRUSTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0012191/2021	AKSHAYA KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0012192/2021	NARENDRA NATH SINGH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		ODISHA GRAMYA BANK, GANDAMUNDA		//
268	WP(C)/0012193/2021	UDAY NARAYAN BEHERA	SUSMITA PATTNAIK	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0012194/2021	DILLIP KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0012195/2021	PURNA CHANDRA SWAIN	GOKULANANDA PADHI	//
		VS	VS	0
		GOVT. OF INDIA		//
271	WP(C)/0012196/2021	DR. NIVEDITA PRUSTY	TUSAR KUMAR MISHRA	//
		VS	VS	0
		GOLAKH CHANDRA PANDA		//
272	WP(C)/0012197/2021	TILOTOMA PATNAIK	NEELAKANTHA PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		CHIEF ACCOUNTANT GENERAL OF ODISHA		//
273	WP(C)/0012198/2021	DEBI PRASAD SARANGI	T.K.PATTNAYK	//
		VS	VS	0
		STATE OF ODISHA		//
274	WP(C)/0012199/2021	BIBHU PRASAD SARANGI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
275	WP(C)/0012200/2021	SANJAY KUMAR SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
276	WP(C)/0012201/2021	PANDIA SERVICE COOPERATIVE SOCIETY	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
277	WP(C)/0012202/2021	GUPTESWAR SERVICE COOPERATIVE SOCIETY	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
278	WP(C)/0012203/2021	DEBADHAR RANA	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
279	WP(C)/0012204/2021	DHANESWAR DAS	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
280	WP(C)/0012205/2021	SARAT KUMAR DAS	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
281	WP(C)/0012206/2021	NIRMAL CHANDRA MOHAPATRA	ARUN KUMAR SAHU	//
		VS	VS	0
		PROPRIETOR, M/S. SONY BROTHERS		//
282	WP(C)/0012207/2021	GOURI DEI	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
283	WP(C)/0012208/2021	PANA KISSAN	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0012209/2021	MANIKARAO SARA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	WP(C)/0012210/2021	SRABAN KUMAR BARIK VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
286	WP(C)/0012211/2021	PRASANTA KUMAR SA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0012212/2021	PURNA CHANDRA SAMAL VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
288	WP(C)/0012213/2021	NARAYAN BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0012214/2021	JYOTISANKAR BINDHANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0012215/2021	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
291	WP(C)/0012216/2021	BIRENDRA NATH BINDHANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0012217/2021	BAIKUNTHA CHARAN PADHI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
293	WP(C)/0012218/2021	DHARMAPRIYA SENAPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0012219/2021	ASIT KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0012220/2021	JAYA CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0012221/2021	NANDITA BARIK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0012222/2021	PRABHAKAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0012223/2021	PRADEEP KUMAR GIRI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0012224/2021	BANAMALI MAHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0012225/2021	MANORANJAN PANDA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0012226/2021	SANTOSH KUMAR BINDHANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0012227/2021	RAMESH CHANDRA SETHY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0012228/2021	MAHESWAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0012229/2021	BHASI SAHOO	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0012230/2021	M/S. PRATIVA CONSTRUCTION	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
306	WP(C)/0012231/2021	DILLIP KUMAR SAHOO	P.K.NAYAK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0012232/2021	MD, ODISHA LIFT IRRIGATION CORPORATION LTD. M/S Y.B. CONSTRUCTIONS PVT.LTD VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// // 0 //
308	WP(C)/0012233/2021	SATRUGHAN PRADHAN VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA	P.K.NAYAK VS	// 0 //
309	WP(C)/0012234/2021	PRAFULLA KUMAR KAR VS CUTTACK CENTRAL, COOPERATIVE BANK LTD., NIMCHOURI	P.K.NAYAK VS	// 0 //
310	WP(C)/0012235/2021	NARENDRA KUMAR SITHA VS STATE OF ODISHA	SUHREE SENAPATI MOHAPATRA VS	// 0 //
311	WP(C)/0012236/2021	MALARANI KAR VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
312	WP(C)/0012237/2021	BAIKUNTHANATH BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
313	WP(C)/0012238/2021	ABHIRAM KHUNTIA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
314	WP(C)/0012239/2021	DIBAKAR SWAIN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
315	WP(C)/0012240/2021	JAYANTI KHUNTIA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
316	WP(C)/0012241/2021	ANANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
317	WP(C)/0012242/2021	ANJUSHREE JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0012243/2021	SANTOSH KUMAR JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
319	WP(C)/0012244/2021	PRANATI MOHAPATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
320	WP(C)/0012245/2021	SARAT KUMAR BARIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
321	WP(C)/0012246/2021	BRAJA KISHORE BARIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
322	WP(C)/0012247/2021	HIMANCHAL PADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
323	WP(C)/0012248/2021	SHANTA DEEPA DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
324	WP(C)/0012249/2021	PARITOSH JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
325	WP(C)/0012250/2021	JHUNI ROUT VS STATE OF ODISHA	PITAMBAR PRUSTY VS	// 0 //
326	WP(C)/0012251/2021	GOURANGA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
327	WP(C)/0012252/2021	NABAKISHORE SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
328	WP(C)/0012253/2021	RAMESH CHANDRA MEHER VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
329	WP(C)/0012254/2021	PRAMOD KUMAR JENA	SAMBIT RATH	//

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FILING REPORT AS ON :30/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0012255/2021	ANIL KUMAR MISHRA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0012256/2021	GANESH RAM SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0012257/2021	GOLAKHA CHANDRA DEO	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0012258/2021	RABINARAYAN MUDULI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0012259/2021	MD. ODISHA STATE COOPERTATIVE BANK LTD	RAJALI PRASAD NANDA	//
		VS	VS	0
		SRIRAM CHANDRA MISHRA		//
335	WP(C)/0012260/2021	SUBHASHA CHANDRA PARIDA	PRABHAT KUMAR DAS	//
		VS	VS	0
		COMMNR., LR AND S, ODISHA		//
336	WP(C)/0012261/2021	BHABANI SHANKAR PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0012262/2021	NISAMANI MOHANTY	ANUPAMA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0012263/2021	SUBASH CHANDRA BEHERA	KRUSHNA CH. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0012264/2021	M/S LINGARAJ ASSOCIATES	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0012265/2021	LAXMAN KUMAR PRADHAN	SIDHESWAR MALLIK	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0012266/2021	STATE OF ORISSA BISHNUPRIYA DAS VS	KRUSHNA CH. DASH VS	// // 0
342	WP(C)/0012267/2021	STATE OF ODISHA ALITA MINZ VS	SHASHI BHUSAN JENA VS	// // 0
343	WP(C)/0012268/2021	STATE OF ODISHA ANADI CHARAN MALLICK VS	SHASHI BHUSAN JENA VS	// // 0
344	WP(C)/0012269/2021	STATE OF ODISHA PARAMANANDA BARIK VS	SHASHI BHUSAN JENA VS	// // 0
345	WP(C)/0012270/2021	STATE OF ODISHA HIMANSHU SHEKHAR SETHI VS	SHASHI BHUSAN JENA VS	// // 0
346	WP(C)/0012271/2021	STATE OF ODISHA BAIKUNTHA BHOI VS	SHASHI BHUSAN JENA VS	// // 0
347	WP(C)/0012272/2021	STATE OF ODISHA JYOTI PRAKASH SETHI VS	SHASHI BHUSAN JENA VS	// // 0
348	WP(C)/0012273/2021	STATE OF ODISHA GOPANGANA DAS VS	SHASHI BHUSAN JENA VS	// // 0
349	WP(C)/0012274/2021	STATE OF ODISHA SISIR KUMAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
350	WP(C)/0012275/2021	STATE OF ODISHA SARESH KUMAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
351	WP(C)/0012276/2021	STATE OF ODISHA BANSHIDHAR BHOI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0012277/2021	SARASWATI MAJHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
353	WP(C)/0012278/2021	AJAYA KUMAR PATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
354	WP(C)/0012279/2021	AJIT KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
355	WP(C)/0012280/2021	PRATAP KUMAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
356	WP(C)/0012281/2021	HRUSIKESH MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
357	WP(C)/0012282/2021	HRUSIKESH SETHI VS MEMBER, BOARD OF REVENUE, CUTTACK	SHASHI BHUSAN JENA VS	// 0 //
358	WP(C)/0012283/2021	MADHULITA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
359	WP(C)/0012284/2021	SRIKANTA JENA VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
360	WP(C)/0012285/2021	TUKUNA MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
361	WP(C)/0012286/2021	BIRANCHI NARAYAN BISWAL VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
362	WP(C)/0012287/2021	BIJAY KUMAR PATRA VS RBI, BBSR	SUJATA JENA VS	// 0 //
363	WP(C)/0012288/2021	BIMALA PARIDA	RAMAKANTA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0012289/2021	RUTURAJ MUDULI	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0012290/2021	HARISH CHANDRA PANDA	SURYAKANTA DWIBEDI	//
		VS	VS	0
		CHANDANA PANDA		//
366	WP(C)/0012291/2021	SONMOHAN PRADHAN	H.N.MOHAPATRA	//
		VS	VS	0
		CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI		//
367	WP(C)/0012292/2021	SUDHANSU KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		NESCO UTILITY ,BBSR		//
368	WP(C)/0012293/2021	AJAYA KUMAR JENA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		NESCO UTILITY, BBSR		//
369	WP(C)/0012294/2021	PRADYUMNA SATPATHY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0012295/2021	SASHIBHUSAN JENA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0012296/2021	GOMATI PRADHAN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0012297/2021	SURESH KUMAR NAYAK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0012298/2021	BIBHU PRASAD PRADHAN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		NESCO		//
374	WP(C)/0012299/2021	RAJESH KUMAR AGARWALA	SUBRAT SATPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0012300/2021	STATE OF ODISHA KAMALAKANTA SATAPATHY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
376	WP(C)/0012301/2021	NESCO UTILITY KALPANA DASH VS	SATYABRATA MOHANTY (1) VS	// // 0
377	WP(C)/0012302/2021	STATE OF ODISHA GOURAHARI NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
378	WP(C)/0012303/2021	STATE OF ODISHA AKHIL KUMAR BARAL VS	SATYABRATA MOHANTY (1) VS	// // 0
379	WP(C)/0012304/2021	SECY.COMMERCE AND TRANSPORT (T) DEPT. MURALI PRASAD BEHERA VS	AMLAN SHAKTI PAUL VS	// // 0
380	WP(C)/0012305/2021	R.T.O., MAYURBHANJ KRUPASINDHU MUDULI VS	SURYA NARAYAN PATNAIK VS	// // 0
381	WP(C)/0012306/2021	STATE OF ODISHA SANTANU KUMAR SAHOO VS	ANJAN KUMAR BISWAL VS	// // 0
382	WP(C)/0012307/2021	STATE OF ODISHA GANESWAR MOHANTY VS	SATYABRATA MOHANTY (1) VS	// // 0
383	WP(C)/0012308/2021	SECY. COMMERCE AND TRANSPORT (T) DEPT. KRUPASINDHU MUDULI VS	SURYA NARAYAN PATNAIK VS	// // 0
384	WP(C)/0012309/2021	STATE OF ODISHA BRAJA KISHOR NAYAK VS	S.C.SAMANTRAY VS	// // 0
385	WP(C)/0012310/2021	STATE OF ODISHA UPENDRANATH MISHRA VS	KAILAS CHANDRA KAR VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0012311/2021	NARAYAN SAHOO VS STATE OF ODISHA	S.C.SAMANTRAY VS	// 0 //
387	WP(C)/0012312/2021	BELARANI MOHAPATRA VS STATE OF ODISHA	S.C.SAMANTRAY VS	// 0 //
388	WP(C)/0012313/2021	STATE OF ODISHA VS SUJIT KUMAR MISHRA	DHANANJAYA MUND (ADDL. GOVT.ADVOCATE) VS	// 0 //
389	WP(C)/0012314/2021	ROSHAN KUMAR PATEL VS THE DIST. JUDGE JHARSUGUDA	SAMARENDRA PATTANAİK VS	// 0 //
390	WP(C)/0012315/2021	KABITA BEHERA VS STATE OF ODISHA	S.C.SAMANTRAY VS	// 0 //
391	WP(C)/0012316/2021	ROSHAN KUMAR PATEL VS THE DIST. JUDGE, JHARSUGUDA	SAMARENDRA PATTANAİK VS	// 0 //
392	WP(C)/0012317/2021	PRAMOD KUMAR KHUNTIA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
393	WP(C)/0012318/2021	HRUDANANDA NAYAK VS ADDL. COMMNR., S AND C, BOARD OF REVENUE, ODISHA	JNANA RANJAN KAR VS	// 0 //
394	WP(C)/0012319/2021	PREMALATA PANDA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
395	WP(C)/0012320/2021	LAKHINDRA KUMAR SINGH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
396	WP(C)/0012321/2021	RAJKIHSORE RAY VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
397	WP(C)/0012322/2021	DASARATHI NAHAK	SADASIVA PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0012323/2021	SURYANARAYAN RATH	SADASIVA PATRA	//
		VS	VS	0
		TPCODL		//
399	WP(C)/0012324/2021	PABITRA KUMAR JENA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0012325/2021	CRIMINAL COURTS BAR ASSOCIATION,CTC	SANJAY KUMAR PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0012326/2021	SHIVA SHANKAR SWAIN	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0012327/2021	UDAYA KUMAR SINGH	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0012328/2021	BINOD SENAPATI	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0012329/2021	SK IFTAKHAR	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0012330/2021	RAMA KRISHNA LENKA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0012331/2021	ALMAS KHAN	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0012332/2021	BISHNUPRIYA SAHA	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0012333/2021	BIPIN KUMAR SAHOO	UMESH CHANDRA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0012334/2021	STATE OF ODISHA SRIPATI BEHERA VS	SANJAY KUMAR PATTANAIAK VS	// // 0
410	WP(C)/0012335/2021	STATE OF ODISHA DREDGING AND DESILTATION.CO.PVT. LTD.	BASUDEV PUJHARI VS	// // 0
411	WP(C)/0012336/2021	STATE OF ODISHA BHAGYASHREE DAS VS	NIRANJAN NAYAK VS	// // 0
412	WP(C)/0012337/2021	STATE OF ODISHA SURESH BEHERA VS	SANJAY KUMAR PATTANAIAK VS	// // 0
413	WP(C)/0012338/2021	STATE OF ODISHA PROJECT DIRECTOR, DRDA, JAGATSINGHPURAMIYA KUMAR MISHRA VS	VS	// // 0
414	WP(C)/0012339/2021	MANINDRA KUMAR DAS GANESWAR BEHERA VS	SANJAY KUMAR PATTANAIAK VS	// // 0
415	WP(C)/0012340/2021	STATE OF ODISHA CHAITAN BEHERA VS	SANJAY KUMAR PATTANAIAK VS	// // 0
416	WP(C)/0012341/2021	STATE OF ODISHA GIRISH CHANDRA BEHERA VS	SANJAY KUMAR PATTANAIAK VS	// // 0
417	WP(C)/0012342/2021	STATE OF ODISHA SARAT KUMAR SAMAL VS	PRABODHA CHANDRA NAYAK VS	// // 0
418	WP(C)/0012343/2021	STATE OF ODISHA SARAT KUMAR BEHERA VS	SANJAY KUMAR PATTANAIAK VS	// // 0
419	WP(C)/0012344/2021	STATE OF ODISHA BHARAT CHANDRA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0012345/2021	PRASANT KUMAR MALIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
421	WP(C)/0012346/2021	SRIBATSA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
422	WP(C)/0012347/2021	KIRTTAN BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
423	WP(C)/0012348/2021	CHITTARANJAN JENA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
424	WP(C)/0012349/2021	AKSHAYA KUMAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
425	WP(C)/0012350/2021	SANJUKTA MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	WP(C)/0012351/2021	PRAFULLA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
427	WP(C)/0012352/2021	KUSHADHWAJA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0012353/2021	SRI MADHYA RADHAKANTA MATH, BIJE VS STATE OF ODISHA	SATYABADI MANTRY VS	// 0 //
429	WP(C)/0012354/2021	PINTU MALLICK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0012355/2021	MAHESWAR MOHAPATRA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
431	WP(C)/0012356/2021	SUSAMA PATTANAYAK	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
432	WP(C)/0012357/2021	CHARANA MARTHA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0012358/2021	BICHITRA RANJAN BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
434	WP(C)/0012359/2021	HARIHAR TRIPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0012360/2021	DILLIP KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
436	WP(C)/0012361/2021	BIJAYA LAXMI SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0012362/2021	DURYODHAN DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
438	WP(C)/0012363/2021	PURUSOTTAM PARIDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0012364/2021	PABITRA BHOI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
440	WP(C)/0012365/2021	CHHABINDRA MUDULI	BALARAM NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0012366/2021	PURNA CHANDRA DEHURI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
442	WP(C)/0012367/2021	LOKANATH PATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0012368/2021	STATE OF ODISHA RAMESH CHANDRA DALAI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
444	WP(C)/0012369/2021	STATE OF ORISSA TRINATH DALIAR SINGH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
445	WP(C)/0012370/2021	STATE OF ORISSA BHIMASEN SAHOO VS	SHARMISTHA SAMAL VS	// // 0
446	WP(C)/0012371/2021	STATE OF ODISHA DEEPAK KUMAR BHOI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
447	WP(C)/0012372/2021	STATE OF ORISSA ARATI MALLICK VS	DILLIP KUMAR SAMANTARAY VS	// // 0
448	WP(C)/0012373/2021	STATE OF ORISSA KSHIRODA MOHANTY VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
449	WP(C)/0012374/2021	STATE OF ODISHA BINOD KUMAR PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// // 0
450	WP(C)/0012375/2021	STATE OF ODISHA KRUTIBAS BHOI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
451	WP(C)/0012376/2021	STATE OF ORISSA MANASI DASH VS	MITHUN DAS VS	// // 0
452	WP(C)/0012377/2021	STATE OF ODISHA GAGAN BIHARI DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
453	WP(C)/0012378/2021	STATE OF ORISSA UMA MAHESWAR PATNAIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0012379/2021	BALAKRUSHNA BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
455	WP(C)/0012380/2021	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
456	WP(C)/0012381/2021	SIBA CHARAN SAHOO VS UNION BANK OF INDIA	BIBEKANANDA BHUYAN VS	// 0 //
457	WP(C)/0012382/2021	SEKHPATANA SEBA SAMABAYA SAMITI LTDSARADA PRASANNA SARANGI VS PUBLIC INFORMATION OFFICER	SARADA PRASANNA SARANGI VS	// 0 //
458	WP(C)/0012383/2021	SIVAPRASADA PADHI VS REGIONAL PROVIDENT FUND COMMNR. I	BIRAJA PRASANNA SATAPATHY VS	// 0 //
459	WP(C)/0012384/2021	BINOD BEHERA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
460	WP(C)/0012385/2021	SAROJ KUMAR MALLICK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
461	WP(C)/0012386/2021	TRINATH DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
462	WP(C)/0012387/2021	ABHIMANYU MALLICK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
463	WP(C)/0012388/2021	AKSHYA KUMAR PRADHAN VS GOLEKH NAYAK	SWADHIN PRADHAN VS	// 0 //
464	WP(C)/0012389/2021	NURSINGH MALLICK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
465	WP(C)/0012390/2021	AKSHYA KUMAR PRADHAN	SWADHIN PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
466	WP(C)/0012391/2021	RASANANDA SETHI SWAPNA SEKHAR DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
467	WP(C)/0012392/2021	STATE OF ODISHA PREMOD MALLICK	SIDHARTHA SWAIN	//
		VS	VS	0
468	WP(C)/0012393/2021	STATE OF ODISHA HARIHAR DAS	SUMANTA KUMAR NAYAK	//
		VS	VS	0
469	WP(C)/0012394/2021	STATE OF ODISHA SANKHA MAHALI	BIMBSAR DASH	//
		VS	VS	0
470	WP(C)/0012395/2021	STATE OF ODISHA B DURGA	SIDHARTHA SWAIN	//
		VS	VS	0
471	WP(C)/0012396/2021	STATE OF ODISHA JAGANNATH DAS	BINAYA KUMAR MOHANTY	//
		VS	VS	0
472	WP(C)/0012397/2021	STATE OF ODISHA AKSHYA KUMAR PRADHAN	SWADHIN PRADHAN	//
		VS	VS	0
473	WP(C)/0012398/2021	KISHORE BHANU BEHERA JPW INFRASTRUCTURE PVT.LTD.	ASHWINI KUMAR DAS	//
		VS	VS	0
474	WP(C)/0012399/2021	TAHASILDAR, PARJANG AKSHYA KUMAR PRADHAN	SWADHIN PRADHAN	//
		VS	VS	0
475	WPCRL/0000044/2021	MAHESWAR BARIK SANTILATA JENA	PRAMOD KUMAR SAHOO	//
		VS	VS	0
476	WPCRL/0000045/2021	STATE OF ODISHA SARASWATI NAYAK	ASHIT KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0004046/2021	STATE OF ODISHA PARESH BARIK VS	PARTHA SARATHI DAS VS	// PANDAPADA /32 /2021 ()
478	ABLAPL/0004047/2021	STATE OF ODISHA SARADA PRASAD DAS VS	PUSPAMITRA MOHAPATRA VS	// PATKURA /111 /2021 ()
479	ABLAPL/0004048/2021	STATE OF ODISHA SADANANDA BEHERA VS	PUSPAMITRA MOHAPATRA VS	// / /0 ()
480	ABLAPL/0004049/2021	STATE OF ODISHA KISHORE KUMAR MALLICK @ KALIA VS	NEPOLEON SAHANI VS	// BALUGAON P.S. /45 /2021 ()
481	ABLAPL/0004050/2021	STATE OF ODISHA PRANABANDHU SAHU VS	PARTHA SARATHI NAYAK VS	// COLLIERY /111 /2021 ()
482	ABLAPL/0004051/2021	STATE OF ODISHA DHABALESWAR JENA VS	JYOTIRMAYA SAHOO VS	// KODALA /98 /2021 ()
483	ABLAPL/0004052/2021	STATE OF ODISHA RAMESH MUNDA @ SABIDAR MUNDA VS	SUSIL KUMAR PATTNAIK VS	// HARICHANDANPUR /8 /2021 ()
484	ABLAPL/0004053/2021	STATE OF ODISHA MADHUSUDAN SARAF VS	SUSHANTA KU JOSHI VS	// MURIBAHAL /305 /2020 ()
485	ABLAPL/0004054/2021	STATE OF ODISHA DURYODHAN THELA VS	SUSHANTA KU JOSHI VS	// KOMNA PS /93 /2010 ()
486	ABLAPL/0004055/2021	STATE OF ODISHA SARADA DALAI @ DALEI VS	JAJATI KESHARI KHUNTIA VS	// BASTA /11 /2021 ()
487	ABLAPL/0004056/2021	STATE OF ODISHA SUSANTA MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// PUTASINGH /27 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0004057/2021	SOUBHAGYALAXMI TRIPATHY VS STATE OF ODISHA	SANGRAM RATH VS	BALASORE VIGILANCE /07 /2021 () //
489	ABLAPL/0004058/2021	SAGAR RAY @ SAGAR KUMAR RAY VS STATE OF ODISHA	PRANAYA KU DASH VS	NAYAPALLI P.S. /145 /2021 () //
490	ABLAPL/0004059/2021	BISWARANJAN MAHAKHUD VS STATE OF ODISHA	KHIROD KUMAR PAHIL VS	PARJANG /155 /2018 () //
491	ABLAPL/0004060/2021	SUDHIR CHANDRA DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TIRTOL /243 /2018 () //
492	ABLAPL/0004061/2021	SANTOSH DHAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /50 /2021 () //
493	ABLAPL/0004062/2021	PREMA @ PREMANANDA DAS VS STATE OF ODISHA	P.R.MISHRA VS	DHUSURI /47 /2021 () //
494	ABLAPL/0004063/2021	PRADIP KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	TIKABALI /18 /2021 () //
495	ABLAPL/0004064/2021	RAJU @ RAJESH KUMAR MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /137 /2021 () //
496	ABLAPL/0004065/2021	ANIL KUMAR SAHU VS STATE OF ODISHA	R.N.BISWAL VS	BADABAZAR /62 /2021 () //
497	ABLAPL/0004066/2021	CHAKRA @ CHAKRAPANI PATRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SUBALAYA /25 /2021 () //
498	ABLAPL/0004067/2021	SANJAY KUMAR DAS VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /116 /2021 () //
499	ABLAPL/0004068/2021	PRASANNA GOUDA	KURESH PRASAD DASH	BHANJANAGAR /617 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0004069/2021	ASHUTOSH BISWAL	JITENDRA SAMANTARAY	BHANJANAGAR /247 /2013
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0004070/2021	KAMALA ROUT	SAMBEET PATTANAYAK	KAKATAPUR /66 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0004071/2021	ABANTI MANDAL	MANOJA KUMAR MALLICK	MARINE PS AT JAMBO /38 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0004072/2021	SARASWATI JENA	KAMDEV MOHANTY	TANGI /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0004073/2021	CHOUDHURY JENA	NALINI KANTA MOHANTY	PATTAMUNDAI /395 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0004074/2021	DHARMENDRA DASH	SAROJ KUMAR DASH	KAMAKHYANAGAR /77 /2021
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0004075/2021	NRUSHINGHA CHARAN PARIDA	BIPIN KUMAR NAYAK	BALANGA /58 /2021
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0004076/2021	BANSHIDHAR NAIK	ANIRUDHA DAS	COLLIERY /111 /2021
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0004077/2021	AJAYA KUMAR MALLICK	B.K.NAYAK	NIMAPADA /304 /2019
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0004078/2021	KARUNAKAR ROUT	IPSIT AUROBINDO ACHARYA	BYREE /63 /2021
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0004079/2021	BANITA MOHANTY	SRIKANTA PANDA	KABISURYANAGAR (KODALA) /315 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0004080/2021	STATE OF ODISHA GANESH PRADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /43 /2021 ()
512	ABLAPL/0004081/2021	STATE OF ODISHA DILLIP KUMAR SETHI VS	MANORANJAN MISHRA VS	// PATTAMUNDAI /170 /2021 ()
513	ABLAPL/0004082/2021	STATE OF ODISHA SUNAKAR SETHI VS	MANOJ KUMAR PANDA VS	// KENDRAPARA /104 /2021 ()
514	ABLAPL/0004083/2021	STATE OF ODISHA KISHORE CHANDRA KHILAR VS	ARIJEET MISHRA VS	// JAJPUR ROAD /90 /2021 ()
515	ABLAPL/0004084/2021	STATE OF ODISHA RATIK KHAN VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /153 /2020 ()
516	ABLAPL/0004085/2021	STATE OF ODISHA SUKANTA SAHOO VS	AMULYA RATNA PANDA VS	// MANGALPUR /158 /2021 ()
517	ABLAPL/0004086/2021	STATE OF ODISHA AMULYA MUDI VS	RAMDAS ACHARY VS	// CAPITAL P.S. /180 /2021 ()
518	ABLAPL/0004087/2021	STATE OF ODISHA SURESH DIXIT @ PANDA VS	ARIJEET MISHRA VS	// PANIKOILI /53 /2021 ()
519	ABLAPL/0004088/2021	STATE OF ODISHA SAROJ NAIK VS	SURESH KUMAR JENA VS	// TALCHER TOWN /116 /2021 ()
520	ABLAPL/0004089/2021	STATE OF ODISHA ASHOK PAMIA VS	JAJATI KISHARI KHUNTIA VS	// POTTANGI /21 /2021 ()
521	ABLAPL/0004090/2021	STATE OF ODISHA LAXMAN RANA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// KISHORENGAR /29 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0004091/2021	NILAMANI BEHERA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PANDAPADA /28 /2021 () //
523	ABLAPL/0004092/2021	SUMANTA BEHERA VS STATE OF ODISHA	UDIT RANJAN JENA VS	GOP /338 /2020 () //
524	ABLAPL/0004093/2021	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KONARK /44 /2021 () //
525	ABLAPL/0004094/2021	BAPI SAHOO VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	JAJPUR TOWN /94 /2021 () //
526	ABLAPL/0004095/2021	SUNITA MOHANTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK RURAL /143 /2021 () //
527	ABLAPL/0004096/2021	DAMODAR BEHERA@BEHURA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	MARSHAGHAI /140 /2021 () //
528	ABLAPL/0004097/2021	GANESWAR SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /114 /2021 () //
529	ABLAPL/0004098/2021	SATADAL MUKHARJEE VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	UDITNAGAR /51 /2021 () //
530	ABLAPL/0004099/2021	AJAYA KUAMR NAYAK VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
531	ABLAPL/0004100/2021	GOBINDA ROUT VS STATE OF ODISHA	MANAS CHAND VS	SINAPALI /64 /2021 () //
532	ABLAPL/0004101/2021	ANUROOP NAYAK VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
533	ABLAPL/0004102/2021	SANTOSH @ CHAGALA BEHERA	G.C.PANDA	CHOUDWAR /118 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0004103/2021	PRANAYA @ PRANAY JENA@BHUA	RAJDEEP PRADHAN	BARANGA /73 /2021
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0004104/2021	MAHESH PRASAD	PABITRA KUMAR NAYAK	RAGHUNATHPALI /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0004105/2021	KHIROD CHANDRA SAHOO	AJIT CH MOHAPATRA	SALIPUR /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0004106/2021	PRASANNA KUMAR NAIK	PRADIPTA BEURA	NARASINGHPUR /291 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0004107/2021	BIBHUTI @ BIBHUTI BHUSAN SAMANTRAY	BIKRAM CHANDRA GHADEI	HIRAKUD /74 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0004108/2021	MANOJ SAHOO	DURGA PRASAD JENA	MAHAKALPARA /49 /2021
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0004109/2021	PRADEEP NAIK @ PRADEEP KUMAR NAIK	PRADIPTA BEURA	NARASINGHPUR /278 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0004110/2021	RANJAN BEHERA	GEETANJALI MAJHI	SASON /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0004111/2021	TANMAY DAS	UNMESH CHANDRA JENA	BHADRAK TOWN /129 /2017
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0004112/2021	PAHANTU SWAIN	PABITRA KUMAR NAYAK	JHARIGAM /28 /2021
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0004113/2021	SAWAN YADAV	SOUMYA RANJAN DAS	PLANTSITE /73 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0004114/2021	STATE OF ODISHA HEENA BARIK VS	R.N.MOHANTY VS	// CHANDRASEKHARPUR /43 /2021 ()
546	ABLAPL/0004115/2021	STATE OF ODISHA NOOR KHAN VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /228 /2020 ()
547	ABLAPL/0004116/2021	STATE OF ODISHA MD. RAFIQUE VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /85 /2021 ()
548	ABLAPL/0004117/2021	STATE OF ODISHA TRILOCHANA SAHOO VS	SANGRAM KESHARI ROUT VS	// CHHENDIPADA /138 /2021 ()
549	ABLAPL/0004118/2021	STATE OF ODISHA SACHIDANANDA NAIK VS	PRADIPTA BEURA VS	// NARASINGHPUR /262 /2020 ()
550	ABLAPL/0004119/2021	STATE OF ODISHA RASHMI REKHA SAMAL VS	BHARAT JALLI VS	// / /0 ()
551	ABLAPL/0004120/2021	STATE OF ODISHA SIMANCHAL MAHARANA @ TRIPATI VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /67 /2021 ()
552	ABLAPL/0004121/2021	STATE OF ODISHA RONI DAS @ PRATIK KUMAR DAS VS	ABHISHEK DASH VS	// JHARPOKHARIA /56 /2021 ()
553	ABLAPL/0004122/2021	STATE OF ODISHA RANJIT TARAI VS	GOPAL KRUSHNA MOHANTY VS	// RAJKANIKA /88 /2021 ()
554	ABLAPL/0004123/2021	STATE OF ODISHA DHRUBA CHARAN TARAI VS	GOPAL KRUSHNA MOHANTY VS	// RAJKANIKA /88 /2021 ()
555	ABLAPL/0004124/2021	STATE OF ODISHA BISWAJIT TARAI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// RAJKANIKA /88 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0004125/2021	BISHNU MOHAN NAYAK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	Dhamara Police Station /15 /2021 () //
557	ABLAPL/0004126/2021	SK.AZAD VS STATE OF ODISHA	DEBASIS TRIPATHY VS	GOP /121 /2021 () //
558	WPC(OA)/0000266/2019	BRAJA MOHAN SENAPATI VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U. PATNAIK, S. MOHAPATRA, K.C. PANIGRAHY VS	 () //
559	WPC(OA)/0000271/2019	SASHIKANTA NAYAK VS STATE OF ODISHA	M/S PRADEEP KUMAR MAHAPATRA, A.N. HOTA VS	// () //
560	WPC(OA)/0000346/2019	SIPRA SAHU VS STATE OF ODISHA	M/S SAMEER KUMAR DAS, P.K. BEHERA, N. JENA VS	// () //
561	WPC(OA)/0000347/2019	MANASWINEE DAS VS PANCHAYAT RAJ DEPARTMENT	M/S SAMEER KUMAR DAS, P.K. BEHERA, N. JENA VS	// () //
562	WPC(OA)/0000348/2019	LOPAMUDRA VS STATE OF ODISHA	M/S SAMEER KUMAR DAS, P.K. BEHERA, N. JENA VS	// () //
563	WPC(OA)/0000362/2019	KRUSHNA CHANDRA MAJHI VS STATE OF ODISHA	M/S M. PRATAP@ PRATAP KUMAR MAHAPATRA, L.SAMAL, S. RAY, A.P MISHRA, K.M. CHANDRAN VS	 () //
564	WPC(OA)/0001701/2015	PANCHANAN ACHARYA VS STATE OF ODISHA	M/S. RANJIT MOHANTY, P.MOHAPATRA, K.C.PANDA VS	// () //
565	WPC(OAC)/0001649/2015	MANJU PATEL VS STATE OF ODISHA	M/S. KISHORE CHANDRA PRADHAN, B.SINGH, M.R.PRADHAN VS	 () //
566	WPC(OAC)/0001650/2015	JYOTSNARANI DASH VS STATE OF ODISHA	M/S. KISHORE CHANDRA PRADHAN, B.SINGH, M.R.PRADHAN VS	 () //
567	WPC(OAC)/0001734/2015	ROMANCHAL PANDA	M/S. K.K.KAR, S.K.MISHRA, P.MISHRA, S.NAYAK, P.K.MISHRA	

ORISSA HIGH COURT

FILING REPORT AS ON :30/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	WPC(OAC)/0001775/2015	SARASWATI MISHRA	M/S. K.K.SWAIN, P.N.MOHANTY, U.CHHOTRAY, P.K.MOHAPATRA	
		VS	VS	()
		STATE OF ODISHA		//
569	WPC(OAC)/0001812/2015	SANTOSH BANCHHUR	M/S. ANJAN KUMAR BISWAL, P.K.ROUT, D.R.DAS, R.K/MUDULI	
		VS	VS	()
		STATE OF ODISHA		//
570	WPC(OAC)/0001823/2015	TRINATH JENA	M/S. BIRAJA PRASANNA SATAPATHY, B.K.NAYAK, A.K/SAHOO, S.PRADHAN	
		VS	VS	()
		STATE OF ODISHA		//
571	WPC(OAC)/0001824/2015	GIRISH CHANDRA BISWAL	M/S. BIRAJA PRASANNA SATAPATHY, B.K.NAYAK, A.K/SAHOO, S.PRADHAN	
		VS	VS	()
		STATE OF ODISHA		//
572	CONTC(CP)/0000019/2017	SURESH CHANDRA MOHAPATRA	M/S NIROJ KUMAR MAHAPATRA, R. ROUTRAY, G. MISHRA	
		VS	VS	()
		HAGE THODA, IAS		//
573	CONTC(CP)/0000091/2019	PREMONATH PRADHAN	M/S RAMAKANTA SAHOO, P.K. KHATEI, A. MOHANTY, S. MOHANTY	
		VS	VS	()
		BIRANCHI NARAYAN MOHANTY		//
574	CONTC(CP)/0000164/2019	DHARMANANDA BEHERA	M/S PRADEEP KUMAR MAHAPATRA, N. PATRA	//
		VS	VS	()
		SURESH CHANDRA MOHAPATRA		//
575	CONTC(CP)/0000368/2015	PANCHANAN ACHARYA	M/S. RANJIT MOHANTY, P.MOHAPATRA, K.C.PANDA	//
		VS	VS	()
		ABHAYA KUMAR DALAI		//

ORISSA HIGH COURT

MISC CASES FILED on :30/03/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	27/2021 SA/180/1997	PARABATI-MP	M/S.S.P.MISRA
2	29/2021 WPCRL/44/2021	SANTILATA JENA-MP	PRAMOD KUMAR SAHOO
3	30/2021 TRPCRL/32/2021	SANTOSH KUMAR PANDA-MP	MANAS CHAND
4	38/2021 STREV/15/2021	M/S. DREAM MULTIPLE PROJECTS PVT. LTD.-MP	CHITTA RANAJAN DAS
5	40/2021 CMAPL/74/2021	HARAPRIYA DEVI-MP	ADV.
6	40/2021 STREV/15/2021	M/S. DREAM MULTIPLE PROJECTS PVT. LTD.-MP	CHITTA RANAJAN DAS
7	40/2021 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	M/S.SURYA NARAYAN PATNAIK
8	49/2021 MATA/39/2020	ARABINDA SAHU-MP	M/S.SANJEEV UDGATA,S.UDGATA,A.MISHRA
9	63/2021 RPFAM/33/2021	RAJAT RANJAN PANDA-MP	ASHOK KUMAR DAS
10	91/2021 RVWPET/74/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
11	92/2021 RVWPET/74/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
12	128/2021 TRP(C)/119/2021	SOUMYA MISHRA-MP	TRILOCHAN NANDA
13	129/2021 TRP(C)/120/2021	MANDAKINI SAHOO-MP	ANIRUDHA DAS
14	130/2021 TRP(C)/121/2021	ASMITA PRADHAN-MP	SANGRAM KESHARI MISHRA
15	131/2021 TRP(C)/386/2019	LAXMI NARAYAN SAMANTARAY-MP	AMIT PRASAD BOSE
16	139/2021 WPC(OAC)/1734/2015	ROMANCHAL PANDA-MP	
17	163/2021 FAO/78/2021	KUSUMA MANJARI RANA-MP	PRADEEP KUMAR RAY
18	176/2021 CRLREV/130/2021	NARESH SAHU-MP	TRILOCHAN NANDA
19	177/2021 CRLREV/130/2021	NARESH SAHU-MP	TRILOCHAN NANDA
20	178/2021 CRLREV/131/2021	BATA SAHU @ BATA KRUSHNA SAHU-MP	GOPAL KRISHNA NAYAK
21	179/2021 CRLREV/131/2021	BATA SAHU @ BATA KRUSHNA SAHU-MP	GOPAL KRISHNA NAYAK
22	180/2021 CRLREV/131/2021	BATA SAHU @ BATA KRUSHNA SAHU-MP	GOPAL KRISHNA NAYAK
23	181/2021 CRLREV/759/2019	JAYASHREE CHETAN MOHAPATRA-MP	
24	182/2021 CRLREV/759/2019	JAYASHREE CHETAN MOHAPATRA-MP	
25	183/2021 CMP/1138/2019	BHASKAR@RAMAKANTA PANI-MP	MAHESWAR MOHANTY
26	183/2021	AMULYA KRUSHNA ROUT-MP	RAMAKANTA PRADHAN

27	CRLREV/133/2021 184/2021 CMP/198/2021	PARSURAM MALLICK-MP	NARAYAN PRASAD PARIJA
28	184/2021 CRLREV/133/2021	AMULYA KRUSHNA ROUT-MP	RAMAKANTA PRADHAN
29	185/2021 CMP/198/2021	PARSURAM MALLICK-MP	NARAYAN PRASAD PARIJA
30	185/2021 CRLREV/134/2021	PRAKASH SAMAL-MP	PABITRA KUMAR NAYAK
31	186/2021 CMP/199/2021	PRAMOD KUMAR NAYAK-MP	RUDRA NARAYAN PARIJA
32	187/2021 CMP/200/2021	RABIKANTA JENA-MP	SAROJA KU. PADHI
33	188/2021 CMP/201/2021	SAJAHAN SAHA-MP	SOMADARSAN MOHANTY
34	214/2021 RSA/265/2013	BHUSAN CH.SUR-MP	DWARIKA PRASAD MOHANTY
35	215/2021 RSA/265/2013	BHUSAN CH.SUR-MP	M/S.BHAKTAHARI MOHANTY
36	216/2021 RSA/265/2013	BHUSAN CH.SUR-MP	M/S.BHAKTAHARI MOHANTY
37	217/2021 RSA/265/2013	BHUSAN CH.SUR-MP	DWARIKA PRASAD MOHANTY
38	218/2021 RSA/265/2013	BHUSAN CH.SUR-MP	M/S.BHAKTAHARI MOHANTY
39	219/2021 RSA/265/2013	BHUSAN CH.SUR-MP	M/S.BHAKTAHARI MOHANTY
40	220/2021 RSA/4/2019	MANGULU BEHERA-MP	DWARIKA PRASAD MOHANTY
41	221/2021 RSA/4/2019	MANGULU BEHERA-MP	M/S.BHAKTAHARI MOHANTY
42	222/2021 RSA/36/2021	RABINDRA GOUDA-MP	TANMAY MISHRA
43	223/2021 RSA/357/2016	SUDHANSU SEKHAR PRADHAN-MP	M/S.DEBENDRA KU.SAHOO
44	316/2021 CRLA/88/2019	BUDU@SARAT@SARAT KUMAR SWAIN-MP	DEBI PRASAD DHAL
45	317/2021 CRLA/165/2021	SIBARAM MAHAPATRA-MP	JITENDRA SAMANTARA
46	318/2021 CRLA/166/2021	KANHU JENA-MP	BIBHU PRASAD CHHUALSINGH
47	319/2021 CRLA/166/2021	KANHU JENA-MP	BIBHU PRASAD CHHUALSINGH
48	320/2021 CRLA/257/2019	RABINDRA BINDHANI-MP	SURYAKANTA DWIBADI
49	321/2021 CRLA/256/2019	JIPA BINDHANI@ KANHU-MP	SURYAKANTA DWIBADI
50	322/2021 CRLA/167/2021	UMESH CHANDRA PRADHAN-MP	MANAS CHAND
51	323/2021 CRLA/167/2021	UMESH CHANDRA PRADHAN-MP	MANAS CHAND
52	324/2021 CRLA/168/2021	SOUMYA RANJAN MOHANTY @ JITU-MP	BIKRAM CHANDRA GHADEI
53	325/2021 CRLA/168/2021	SOUMYA RANJAN MOHANTY @ JITU-MP	BIKRAM CHANDRA GHADEI
54	326/2021 BLAPL/6488/2020	UMESHWAR GUNTHA-MP	DEEPALI MOHAPATRA
55	326/2021 CRLA/169/2021	NARA @ NARAYANA GURHANDI-MP	MANOJ KUMAR PATI
56	327/2021 BLAPL/5385/2020	LILA RAM SURYAVANSHI-MP	DEBASNAN DAS
57	327/2021 CRLA/169/2021	NARA @ NARAYANA GURHANDI-MP	MANOJ KUMAR PATI

58	328/2021 BLAPL/7868/2020	BENUDHAR ODI-MP	AJAYA KUMAR PRADHAN
59	328/2021 CRLA/169/2021	NARA @ NARAYANA GURHANDI-MP	MANOJ KUMAR PATI
60	353/2021 MACA/63/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD	HRISANTA KUMAR MAHALI
61	354/2021 MACA/62/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD	HRISANTA KUMAR MAHALI
62	355/2021 MACA/128/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD	SHIBBRAT SATPATHY
63	509/2021 CRLMC/634/2021	ADHAR FRESH-MP	DEBASHIS NANDA
64	510/2021 CRLMC/635/2021	ADHAR FRESH-MP	DEBASHIS NANDA
65	511/2021 CRLMC/635/2021	ADHAR FRESH-MP	DEBASHIS NANDA
66	512/2021 CRLMC/637/2021	SAKIL KHAN@ SAKIL REHEMAN KHAN-MP	TRILOCHAN NANDA
67	513/2021 CRLMC/353/2021	SANJAY PRADHAN-MP	RAGHUNATH DAS MOHAPATRA
68	514/2021 CRLMC/827/2020	CHITRASEN BARIK-MP	ASHOK KUMAR ROUT
69	515/2021 CRLMC/639/2021	PADMANAV SAMAL-MP	ANIRUDHA DAS
70	516/2021 CRLMC/641/2021	PAWAN KUMAR DHANUKA-MP	SAMIR KUMAR MISHRA
71	517/2021 CRLMC/643/2021	NIRANJAN DALAI @ JAGABANDHU DALAI-MP	AMULYA RATNA PANDA
72	518/2021 CRLMC/2624/2018	PURNA CHANDRA BARIK-MP	M/S.GAUTAM MISRA
73	519/2021 CRLMC/708/2017	BIJNESWAR MOHANTY-MP	M/S.PRASHANTA KU.NAYAK
74	520/2021 CRLMC/445/2021	PUSPA SETHI-MP	DEVASHIS PANDA
75	521/2021 CRLMC/647/2021	PADMAJA SINGH-MP	ANJAN KUMAR BISWAL
76	522/2021 CRLMC/649/2021	HERAMBARAJ SINGH DEO-MP	SUSANTA KUMAR JOSHI
77	523/2021 CRLMC/650/2021	RAKESH KUMAR BARMAN-MP	MANAS CHAND
78	524/2021 CRLMC/651/2021	NILU @ ASWINI GURU-MP	DEBA RANJAN MOHAPATRA
79	525/2021 CRLMC/653/2021	GYANA RANJAN SAHOO @ RAKESH @ GYANA RANJAN SAHOO-MP	DEVASHIS PANDA
80	526/2021 CRLMC/654/2021	PURANDAR PRADHAN-MP	UMAKANT SAHOO
81	527/2021 CRLMC/655/2021	AMIYA KUMAR RATH-MP	SATYABRATA PANDA
82	754/2021 WA/263/2021	MURALIDHAR SAMAL-MP	SURAJ MOHANTY
83	755/2021 WA/533/2016	LOKANATH BARIK-MP	M/S.SRIKAR KU.RATH
84	756/2021 WA/283/2021	APINA HIAL-MP	SUSHANTA KUMAR JOSHI
85	5406/2021 WP(C)/30344/2020	INSERRURP, A REGISTERED SOCIETY-MP	SATRUGHNA DASH(A)
86	5407/2021 WP(C)/12153/2021	NILAMBER BISHI-MP	SRIKAR KUMAR RATH
87	5408/2021 WP(C)/12155/2021	DILLIP KUMAR MISHRA-MP	PRAFULA KUMAR KHATEI
88	5409/2021 WP(C)/12156/2021	EE (ELECTRICAL) TPWODL, RAJGANGPUR-MP	PRASANTA KUMAR TRIPATHY
89	5410/2021	BASANTA KUMAR SAHOO-MP	PRAFULLA KUMAR KHATEI

90	WP(C)/12158/2021 5411/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
91	WP(C)/12157/2021 5412/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
92	WP(C)/12157/2021 5413/2021	STALIN KUMAR MISHRA-MP	SATYA MOHANTY
93	WP(C)/12159/2021 5414/2021	MAHESWAR PRADHAN-MP	BIJAYA KUMAR PATTANAIK
94	WP(C)/36075/2020 5415/2021	DINESH KUMAR NAYAK-MP	BIRAJA PRASANNA DAS
95	WP(C)/12165/2021 5416/2021	JYOTIRAJ ADHIKARI-MP	RAMA KRISHNA BISOI
96	WP(C)/12627/2020 5418/2021	THE GENERAL MANAGER ANDHRA BANK-MP	M/S. C.ANANDA RAO, MANORANJAN DAS
97	WP(C)/7276/2020 5419/2021	SOUMYAKANTA DAS-MP	M/S.SHASHI BHUSAN JENA
98	WP(C)/16278/2018 5420/2021	DEEPAK SAHU-MP	ARUN KUMAR PATRA
99	WP(C)/12182/2021 5421/2021	RAJ KISHOR BEHERA-MP	GYANA RANJAN SETHI
100	WP(C)/12184/2021 5422/2021	TANAYA KUMAR BEHERA-MP	GYANA RANJAN SETHI
101	WP(C)/12186/2021 5423/2021	BANDITA MISHRA @ TRIVEDI-MP	SANTOSH KUMAR DASH
102	WP(C)/12189/2021 5424/2021	M/S AKSHAYA KUMAR PARIDA-MP	BIBHU PRASAD DAS
103	WP(C)/12128/2021 5425/2021	DR. NIVEDITA PRUSTY-MP	TUSAR KUMAR MISHRA
104	WP(C)/12196/2021 5427/2021	DEBI PRASAD SARANGI-MP	T.K.PATNAYK
105	WP(C)/12198/2021 5428/2021	DURYODHAN BISWAL-MP	DAYANANDA MOHAPATRA
106	WP(C)/18101/2020 5429/2021	SANJAY KUMAR SAHU-MP	KRISHNA CHANDRA SAHU
107	WP(C)/12200/2021 5430/2021	KALU CHARAN SAHOO-MP	DAYANANDA MOHAPATRA
108	WP(C)/18108/2020 5431/2021	DEBADHAR RANA-MP	BIBHUTI BHUSAN MISHRA
109	WP(C)/12203/2021 5432/2021	SARAT KUMAR DAS-MP	LAXMI KANTA MOHANTY
110	WP(C)/12205/2021 5433/2021	GOURI DEI-MP	LAXMI KANTA MOHANTY
111	WP(C)/12207/2021 5434/2021	MANIKARAO SARAKA-MP	KRISHNA CHANDRA SAHU
112	WP(C)/12209/2021 5435/2021	PURNA CHANDRA SAMAL-MP	LAXMI KANTA MOHANTY
113	WP(C)/12212/2021 5437/2021	BISWA-MP	M/S.MANAS MOHAPATRA
114	WP(C)/14086/2013 5438/2021	BHARAT INTEGRATED SOCIAL WELFARE AGENCYBISWA-MP	ANIL K. PRUDRA PRASAD KAR
115	WP(C)/11804/2015 5439/2021	KASHINATH DAS-MP	SIDHESWAR MALLIK
116	WP(C)/8197/2020 5441/2021	SAIRENDRI SIKI-MP	PRADEEP KUMAR KHUNTIA
117	WP(C)/8020/2021 5442/2021	MD. ODISHA STATE COOPERTATIVE BANK LTD.-MP	KALI PRASAD NANDA
118	WP(C)/12259/2021 5443/2021	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	ANIL K. PATNAIK, MR. R.K.RATH (SR. ADV.)
119	WP(C)/12796/2016 5444/2021	SUBASH CHANDRA BEHERA-MP	KRUSHNA CH. DASH
120	WP(C)/12263/2021 5445/2021	M/S LINGARAJ ASSOCIATES-MP	ANANTA NARAYAN PATTANAYAK
	WP(C)/12264/2021		

121	5446/2021 WP(C)/12265/2021	LAXMAN KUMAR PRADHAN-MP	SIDHESWAR MALLIK
122	5447/2021 WP(C)/12266/2021	BISHNUPRIYA DAS-MP	KRUSHNA CH. DASH
123	5448/2021 WP(C)/9238/2020	M/S.JS-MS(JV)-MP	SANTANU KUMAR SARANGI
124	5449/2021 WP(C)/12284/2021	SRIKANTA JENA-MP	LAXMIDHAR DASH
125	5450/2021 WP(C)/9239/2020	M/S. JS-SS (JV)-MP	SANTANU KUMAR SARANGI
126	5456/2021 WP(C)/12287/2021	BIJAY KUMAR PATRA-MP	SUJATA JENA
127	5457/2021 WP(C)/12297/2021	SURESH KUMAR NAYAK-MP	PRABODHA CHANDRA NAYAK
128	5459/2021 WP(C)/12301/2021	KALPANA DASH-MP	SATYABRATA MOHANTY (1)
129	5460/2021 WP(C)/12302/2021	GOURAHARI NAYAK-MP	BIRAJA PRASANNA SATAPATHY
130	5461/2021 WP(C)/12305/2021	KRUPASINDHU MUDULI-MP	SURYA NARAYAN PATNAIK
131	5462/2021 WP(C)/12306/2021	SANTANU KUMAR SAHOO-MP	ANJAN KUMAR BISWAL
132	5463/2021 WP(C)/12308/2021	KRUPASINDHU MUDULI-MP	SURYA NARAYAN PATNAIK
133	5464/2021 WP(C)/32496/2020	GADADHAR PRADHAN-MP	H.N.MOHAPATRA
134	5465/2021 WP(C)/12313/2021	STATE OF ODISHA-MP	DHANANJAYA MUND (ADDL. GOVT.ADVOCATE)
135	5466/2021 WP(C)/32350/2020	UTTAM KUMAR PRUSTY-MP	SATYABRATA MOHANTY
136	5467/2021 WP(C)/12320/2021	LAKHINDRA KUMAR SINGH-MP	SAROJ KUMAR MISHRA
137	5468/2021 WP(C)/12323/2021	SURYANARAYAN RATH-MP	SADASIVA PATRA
138	5469/2021 WP(C)/12327/2021	UDAYA KUMAR SINGH-MP	RABINDRANATH PRUSTY
139	5470/2021 WP(C)/12329/2021	SK IFTAKHAR-MP	PRAJIT KUMAR PRADHAN
140	5473/2021 WP(C)/12333/2021	BIPIN KUMAR SAHOO-MP	UMESH CHANDRA MOHANTY
141	5474/2021 WP(C)/12334/2021	SRIPATI BEHERA-MP	SANJAY KUMAR PATTANAIK
142	5475/2021 WP(C)/12337/2021	SURESH BEHERA-MP	SANJAY KUMAR PATTANAIK
143	5476/2021 WP(C)/12335/2021	DREDGING AND DESILTATION.CO.PVT. LTD.-MP	BASUDEV PUJHARI
144	5477/2021 WP(C)/12338/2021	PROJECT DIRECTOR, DRDA, JAGATSINGHPUR-MP	AMIYA KUMAR MISHRA
145	5478/2021 WP(C)/12339/2021	GANESWAR BEHERA-MP	SANJAY KUMAR PATTANAIK
146	5479/2021 WP(C)/2892/2018	M/S.INDIAN METALS AND FERRO ALLOYS LTD.,-MP	M/S.RAMAKANTA MOHANTY
147	5480/2021 WP(C)/12341/2021	GIRISH CHANDRA BEHERA-MP	SANJAY KUMAR PATTANAIK
148	5481/2021 WP(C)/12340/2021	CHAITAN BEHERA-MP	SANJAY KUMAR PATTANAIK
149	5482/2021 WP(C)/12342/2021	SARAT KUMAR SAMAL-MP	PRABODHA CHANDRA NAYAK
150	5483/2021 WP(C)/12343/2021	SARAT KUMAR BEHERA-MP	SANJAY KUMAR PATTANAIK
151	5484/2021 WP(C)/12344/2021	BHARAT CHANDRA BEHERA-MP	SANJAY KUMAR PATTANAIK
152	5485/2021	SRIBATSA BEHERA-MP	SANJAY KUMAR PATTANAIK

153	WP(C)/12346/2021 5486/2021	KIRTTAN BEHERA-MP	SANJAY KUMAR PATTANAİK
154	WP(C)/12347/2021 5487/2021	CHITTARANJAN JENA-MP	SHIVSANKAR MOHANTY
155	WP(C)/12348/2021 5488/2021	PRAFULLA BEHERA-MP	SANJAY KUMAR PATTANAİK
156	WP(C)/12351/2021 5489/2021	SRI MADHYA RADHAKANTA MATH, BIJE-MP	SATYABADI MANTRY
157	WP(C)/12353/2021 5491/2021	MAHESWAR MOHAPATRA-MP	SANJAY KUMAR PATTANAİK
158	WP(C)/12355/2021 5493/2021	MANASI DASH-MP	MITHUN DAS
159	WP(C)/12376/2021 5494/2021	SEKHPATANA SEBA SAMABAYA SAMITI LTD.-MP	SARADA PRASANNA SARANGI
160	WP(C)/12382/2021 5495/2021	SIBA CHARAN SAHOO-MP	BIBEKANANDA BHUYAN
161	WP(C)/12381/2021 5496/2021	HARIHAR DAS-MP	SUMANTA KUMAR NAYAK
162	WP(C)/12393/2021 5497/2021	JAGANNATH DAS-MP	BINAYA KUMAR MOHANTY
163	WP(C)/12396/2021 5498/2021	JPW INFRASTRUCTURE PVT.LTD.-MP	ASHWINI KUMAR DAS
164	WP(C)/12398/2021 175/2021	SEK CHAND BABU-MP	TIRTH KUMAR SAHU
165	CRLREV/887/2019 213/2021	BETIKHAI ROUT-MP	
166	RSA/126/2011 325/2021	BASANTA GURU @ MUNA-MP	
167	BLAPL/9859/2019 329/2021	SUNIL KUMAR MOHANTY-MP	KALPATARU MISHRA
168	BLAPL/6118/2019 493/2021	NALINI RANA-MP	
169	ABLAPL/13705/2020 494/2021	SK SHAHNAWA., AHMAD @ SHAHNAWAZ AHMAD-MP	
170	ABLAPL/16188/2020 495/2021	RABINDRA KUMAR ROUT-MP	
171	ABLAPL/441/2021 496/2021	SARAT BISWAL-MP	
172	ABLAPL/14940/2017 508/2021	KARNA SAHU-MP	
173	CRLMC/280/2021 5417/2021	NIRANJAN SETHI-MP	
174	WP(C)/1913/2021 5426/2021	PRASANNA KUMAR MOHAPATRA-MP	
175	WP(C)/34951/2020 5436/2021	SHAKTI PRASAD SAHOO-MP	
176	WP(C)/10194/2021 5440/2021	RANJAN DAS-MP	
177	WP(C)/29617/2020 5451/2021	JITENDRA KUMAR ROUT-MP	
178	WP(C)/18727/2019 5452/2021	NAROTTAM NAYAK-MP	
179	WP(C)/18729/2019 5453/2021	JITENDRA KUMAR ROUT-MP	
180	WP(C)/18727/2019 5454/2021	NAROTTAM NAYAK-MP	
181	WP(C)/18729/2019 5455/2021	PRAVAT RANJAN MOHANTY-MP	
182	WP(C)/34671/2020 5458/2021	ADWAIT KUMAR PATTANAYAK-MP	
183	WP(C)/10036/2021 5471/2021	AKBAR KHAN-MP	
	WP(C)/35113/2020		

184	5472/2021 WP(C)/35113/2020	AKBAR KHAN-MP
185	5490/2021 WP(C)/12150/2020	DWARIKANATH KAR-MP
186	5492/2021 WP(C)/34281/2020	PRASANT KUMAR ROUT-MP